

ITEM NO.4

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 4696/2023

ALLAHABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DAULAT DIN SHAH SORABJI LAHEWALA (DEAD) THROUGH LRS. &
ORS.Respondent(s)

Date : 11-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr Vibhav Mishra, Avv.
Ms Megha Gaur, Adv.
Mr. Parmanand Gaur, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appeal has been dismissed in respect of respondent no.3
vide Court's Order dated 16.09.2019.

Service is complete on respondent nos.1/1, 1/2, 2 and 4 to
6 but none has entered appearance.

Parties may file statement of case within stipulated time.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar